

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarathy, YP Gokul & Smt YP Chaitanya for R-5, V F Kubar & M Narayanaswamy Advocates for R-1

Y.P. GOKUL for R5 958617666A

J.P. MITHANNA Advocate for R-2 9448240532

ADVOCATE FOR PETITIONER/s:

MUKESH YADAV
(8050162057)
Pankaj (PCS)

Petitioner

Mukesh Yadav

ADVOCATE FOR RESPONDENT/s:

N K MOHTA
(Director)

Petitioner

N.K. Mohli
Director

Y. SREENIVASAPPA
KSIIDC
DGM.

Respondent

Y. Sreenivasappa

PTO

ORDER

Heard Shri Mukesh Yadav, learned Counsel along with Shri Pankaj, learned PCS for the Petitioner and Shri N.K.Mohta, Director of the Petitioner Company, Party-in-person and Shri T. P. Muthanna, learned Counsel for the Respondent No.2 along with Shri Y.P.Gokul, learned Counsel for Respondent No.5 and Shri Sreenivasappa, for KSIDC, DGM.

Order Reserved. Learned Counsels for Petitioner is directed file an affidavit regarding withdrawal of the cases filed in the other courts.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer